

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.753/2016

New Delhi this the 15th day of March, 2017

HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)

Praveen Kumar Sobti,
Aged about 66 years,
S/o Sh. T.N. Sobti,
Ex-Senior Clerk, Token No.2568,
20, Rehman Building,
Shahadra, Delhi-110032.

...Applicant

(None)

VERSUS

1. Delhi Transport Corporation
Through its Chairman-cum-M.D.,
I.P. Estate, New Delhi-110002.

2. Regional Provident Fund Commissioner,
Employees Provident Fund Organization,
Bhavishya Nidhi Bhawan,
28, Wazirpur Industrial Area,
Near Ashok Vihar,
Delhi-110052. ...Respondents

(By Advocate: Ms. Ruchira Gupta with Mr. Anurag Sharma)

:ORDER (Oral):

None appears on behalf of the applicant. Similar was the position on the last two dates of hearing, i.e., 05.01.2017 and 16.02.2017. It appears that the applicant is no longer interested in pursuing this matter.

2. In the light of the above, the OA is dismissed in default.

**(DR BRAHM AVTAR AGRAWAL)
MEMBER (J)**

/jk/